

Minutes of Exim Facilitation Committee (EFC) Meeting No.5/AM08 held on 26th September, 2007 for import of Hydrogenated Vegetable oils (Vanaspati), Bakery Shortening, Margarine for 2007-2008 under Indo-Sri Lanka Free Trade Agreement (FTA)

- An EFC Meeting was held on 30th October, 2007 to consider applications of Indian importers for import of Vanaspati/Bakery Shortening /Margarine for 3rd quarter of 2007-2008 under Indo-Sri Lanka Free Trade Agreement under Chairmanship of Shri S.K. Prasad, Additional Director General, and Foreign Trade.

- 2. Following officials attended the meeting.

1. Shri Rajeev Kumar, Director, DoC
2. Shri.O.P. Hisaria, Joint DGFT
3. Shri S.K. Wadhwa, Dy. Director, DVVO&F
4. Shyam Sunder, Dy. DGFT
5. Shri.Sunil Kumar, SO, M/o Agriculture

3. After discussion the committee decided to allocate Indian importers vanaspati as per details given below:-

Minutes for Exim Facilitation Committee Meeting to Consider application for issue of import licence for Import of Hydrogenated Vegetable Oils (Vanaspati), Bakery Shortening, Margarine for the year 2007-08

Vanaspati

Sl. No.	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)	Quantity issued in the last Meeting on 26.9.07.	Balance Quota for third Quarter		
		Name of Importers, File No. and Contact No.					Qty. appld. For (in MTs)	Qty. Allocated (in MTs)
1.		Bhaskar Global (P) Ltd.,	25646	6411.5	00	6411		

	i	Bhaskar Exim Ltd., Bhopal 01/53/8/384/AM08/B-24 Contract No.SL/V05 Date: 24.09.2007					6411	6411
2.		Rare Industries (P) Ltd.,	25652	6413	4371.80	2041.2		
	i	Radhey Shyam Agencies, Delhi. 01/53/8/382/AM08/R-50 Contract No. RIPL/SC/00110 dated 03/09/2007					2041	Rejected**

** The committee did not accept the reason of the firm for late submission of application that due to the late confirmation of Bargain from the Exporter they could not the application within time because the same importer file the application within time for the 3rd quarter for import of Vanaspati from the same exporter.